

Name of the corporate debtor: Nagraj alloys Private Limited; Date of commencement of Liquidation 11th November,2024
List of stakeholders as on: 26th August, 2026

Sl.no.	Category of stakeholders	claims received		Summary of claims admitted		Filing under sub-regulation (1) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016				Remarks, if any
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure	
1	Unpaid insolvency resolution process costs		-		-	-	-	-		
2	Liquidation costs incurred till date		43,02,337.00		43,02,337.00	-	-	-		
3	Secured financial creditors	1	20,32,72,980.62	1	20,32,72,980.62	-	-	-	1	
4	Unsecured financial creditors		-	-	-	-	-	-		
5	Operational creditors (Workmen)	0	-	0	-	-	-	-		
6	Operational creditors (Employees)	0	-	0	-	-	-	-		
7	Operational creditors (Government Dues)	2	8,46,32,441.00	1	7,60,62,581.00	-	85,69,860.00	-	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	-	-	-	-	-	-	-		
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	-	0	-	-	-	-		
Total		3	29,22,07,758.62	2	28,36,37,898.62	-	85,69,860.00	-		



Annexure-1
Name of the corporate debtor: Nagraj alloys Private Limited; Date of commencement of Liquidation 11th November,2024
List of stakeholders as on: 26th August, 2026
List of secured financial creditors

Sl. No.	Name of Creditor	Details of claim received			Details of claim submitted					(Amount in ₹)					
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in coc	Amount of contingent claim	Amount of Mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	Omkara Asset reconstruction Private limited	25-12-2024	20,32,72,980.62	20,32,72,980.62	Secured	20,32,72,980.62	Yes	Assets belonging to the CD at Nagpur Factory	20,32,72,980.62	100%	0	0	0	0	
	Total		20,32,72,980.62	20,32,72,980.62		20,32,72,980.62					0	0	0	0	



Name of the corporate debtor: Nagraj alloys Private Limited; Date of commencement of Liquidation 11th November, 2024

List of unsecured financial creditors

[illegible]

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of receipt	Amount claimed	Total amount of claims admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
NIL													

Annexure – 4
Name of the corporate debtor: Nagraj alloys Private Limited; Date of commencement of Liquidation 11th November,2024
List of stakeholders as on: 26th August, 2026
List of operational creditors (Employees)

Sl. No.	Name of authorise d of represent ative, if any	Name of employee	Details of claims received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim verification	Remarks, under if any
			Date of receipt	Amount claimed	Total Amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted						
NIL														



Annexure – 5
 Name of the corporate debtor: Nagraj alloys Private Limited; Date of commencement of Liquidation 11th November,2024
 List of stakeholders as on: 26th August, 2026
 List of operational creditors (Government dues)

Details of claimant		Details of claim received		Details of claim admitted					(Amount in ₹)				
Sl No.													
	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in coc	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	Department of sales tax, government of Maharashtra, (now known as State good and service tax department)	23-12-2024	7,60,62,581.00	76062581.00	Unsecured	-	-	Not applicable	-	-			
2	Assistant Provident Fund Commissioner, Employees Provident Fund Commissioner, Regional Office, Nagpur	13-08-2026	85,69,860.00	-	unsecured	-	-	Not applicable	-	-	85,69,860.00	-	The claim was submitted on 17.08.2026, substantially beyond the last date specified in the public announcement. Accordingly, the claim is not admitted.
TOTAL			8,46,32,441.00	7,60,62,581.00							85,69,860.00	-	



Annexure – 6
Name of the corporate debtor: Nagraj alloys Private Limited; Date of commencement of Liquidation 11th November,2024
List of stakeholders as on: 26th August, 2026
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Details of claim received				Details of claim admitted						(Amount in ₹)			
	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Ycs/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingen t claim	Amount of any mutual dues, that may be set-off	Amount of claims rejected	Amount of claim under verification	Remarks, if any
No.														



Annexure – 7

Name of the corporate debtor: Nagraj alloys Private Limited; Date of commencement of Liquidation 11th November,2024

List of stakeholders as on: 26th August, 2026

List of Other stakeholders, if any (other than financial creditors and operational creditors)

Sl. No	Name of Stakeholder	Category of stakeholder s / (preference shareholder s / equity shareholder s / partners / others)	Details of claim received		Details of claim admitted							Amount of contingent claims
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachme n t pending disposal	Whether lien / attachme n t removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted		
NIL												

